

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) IA 192 of 2020 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Siddharth Prime Development Pvt Ltd
V/s
Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd.

Section 42 & 60(5) (C) IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Arjun Sheth and Mr. Raju Kothari, advocates appeared on behalf of the Respondent.

Ms. Soumya Sharma, advocate, appeared for the Applicant.

On the request of both sides, the matter is adjourned.

List the matter on 01.04.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 26th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**